

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 246/TT/2013

Subject : Determination of transmission tariff in respect of HVPNL owned transmission lines/system connecting with other states and intervening transmission lines incidental to Inter-State transmission of electricity

Date of Hearing : 4.6.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Haryana Vidyut Prasaran Nigam Limited

Respondents : Power Grid Corporation of India Limited and 3 Others

Parties present : Shri A.K Gupta

Record of Proceedings

The Commission directed the petitioner to submit the actual length and configuration of Baddi-Panchkula and Kunihar-Panchkula transmission lines on affidavit by 6.7.2015, with a copy to the respondents.

2. The Commission further directed the respondents to file their reply by 17.7.2015 and the petitioner to file its rejoinder, if any with a copy to the respondents, on affidavit by 27.7.2015.

3. The Commission directed that due date of filing the information should be complied with and information received after the due date shall not be considered while passing the order.



4. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-
(T. Rout)
Chief Legal

